

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). Various suggestions made with regard to the adoption of pre-fab technology in use in Western countries are already engaging the attention of the Government.

Sale point of SAIL at Siliguri

3131 SHRI AMAR ROYPRADHAN : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Government propose to open a sale point of Steel Authority of India at Siliguri to feed North Bengal, Sikkim and Bhutan; and

(b) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT) : (a) and (b). The decisions regarding opening of outlets are taken by the main steel producers on the basis of their commercial judgement. Steel Authority of India Limited has no proposal for opening a sale point at Siliguri.

[Translation]

Construction of houses by DDA in Motia Khan

3132. SHRIMATI VIDYAWATI CHATURVEDI : Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 2023 on 8 April 1985 regarding construction of houses by DDA in Motia Khan and state :

(a) whether it is a fact that the possession of LIG flats being constructed by the DDA at Motia Khan which was to be given in December, 1985 has not been given so far;

(b) if so, whether it is also a fact that previously the DDA had announced that possession of these flats would be given to allottees in 1982 and these flats were ready four years ago;

(c) if so, whether the cost of these flats will not be increased substantially on account of the fact that the possession of these flats had not had been given all these years; and

(d) the time by which the possession of these flats will be given to the allottees ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, Sir.

(b) It is not correct that previously DDA had announced that the possession of these flats would be given to allottees in December, 1982. In fact, the allocation for these flats through draw of lots was held on 24.3.82. The expected date of completion of the flats was December '82, but since the contract of the original contractors had to be rescinded the work could not be completed.

(c) The final disposal cost of these flats will be worked out on completion thereof.

(d) Construction is likely to be completed by December, 1986 and possession of flats will be given soon thereafter.

[English]

Viability of Hindustan Steelworks Construction Limited

3133. SHRI INDRAJIT GUPTA : Will the Minister of STEEL AND MINES be pleased to state :

(a) what actions if any, has been taken on the viability report submitted to him in October 1985 by the delegations of employees of the Hindustan Steelworks Construction Limited;

(b) whether any plans are ready for diversification of HSCL activities into non-steel sectors and

(c) how many departmental workers are being kept idle and termed as "surplus" while engaging contractors labour for various types of fabrication and erection jobs including civil works ?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT) : (a) The Government has taken into consideration the alternatives suggested in the Viability Report submitted by the employees of Hindustan Steelworks Construction Limited, and is examining various strategies to deal with the problems of the company.

(b) The company has already been diversifying its activities into non-steel sectors such as Power; Coal, Cement, Defence etc. for the last 4-5 years.

(c) Due to tapering off of works at various sites, particularly steel plants, the strength of workers exceeds the optimum requirement, leading to their under utilisation. Steps have been taken by HSCIL to impart multi-trade training to departmental workers with a view to reduce work through sub-contractors wherever possible.

F.F.D.A. in Kerala

3134. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of fish Farmers' Development Agencies (FFDA) in the country and how many of them are in Kerala State ;

(b) whether any more such Agencies are to be set up in the near future and if so, in which State ;

(c) whether Agencies for development of inland fisheries in brackish water have been set up in the State of Kerala; and

(d) whether Government propose to increase the number of units of such Agencies in Kerala in view of the extensive waterways, long coastal lines and extensive brackish water area in this State ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Total 147 FFDA's have been set up in the country of which 3 are in Kerala.

(b) Yes, Sir. Proposals are under examination.

(c) No, Sir.

(d) Yes, Sir.

Indian lurking in Saudi Arabia

3135. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of LABOUR be pleased to state :

(a) whether Government of India are aware that several Indians, mostly people from Kerala, have been lurking in Saudi Arabia consequent to their being cheated by unscrupulous man-power exporters of Bombay;

(b) if so, how many such cases have been informed to the Government; and

(c) whether the Government intend to assist such persons to return to India ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) (a) to (c). As per information received from Embassy of India in Saudi Arabia, 65 such persons reported to them during 1985-86.

Indian Missions extend all possible assistance to such persons to India.

Possession of MIG Flats in Ashok Vihar

3136. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether DDA have allotted some MIG flats in Pocket-J, Phase I, in Ashok Vihar in November/December, 1985;

(b) whether the allottees on hire purchase basis have paid their initial amount demanded by the DDA along with the necessary documents;

(c) whether the allottees have not yet been handed over the possession of flats, if so, the reasons therefor ;

(d) whether the allottees had been asked to pay their monthly instalments of Rs. 696.80 p. m. from January, 1986, without handing over the flat; and